

**Court Room No. 29.**

**Today's Board of matters/cases for consideration/hearing.**

**Date :- 12<sup>th</sup> June, 2020.**

*I<sup>st</sup> Shift - 10.30 am to 1.30 pm*

Sr. No.	Case No.	Name of parties	Name of Advocate	Stage	Remark.
1	POCSO Spl Case No. 42/19	State (Vikhroli P.S. ) V/s. Imran Homammad Rais Pathan	Adv. Tiwari.	Argument.	
2	ABA 329/2020	Abdul Hamid Bahadur Ansari V/s. State (V.B. nagar )	Jigar Agarwal	Hearing.	
3	BA 639/2020	Ajinkya Milind Kothmire V/s. State (NM Joshi Marg)	Shubhangi Ghodke	Hearing.	
4	BA. 985/2020	Ankush Sudhir Tayde V/s. State (DCB CID AEC Unit.)	Ravishankar S. Dwivedi	Hearing.	
5	BA. 986/2020	Sagar Jairam Indulkar V/s. State (DCB CID AEC Unit.)	----	Hearing.	
6	BA. 704/2020	Vishal Babu Salve V/s. State (Vakola P. S. )	Mayur Sapkale	Hearing.	
7	B.A. 711/2020	Kishore Dagdu Borude V/s State ( RCF police stn.)	Anjali Patil.	Hearing.	
8	BA. 692/2020	Anthony @ Kartik Stifan Fernandes V/s. State ( Wadala TT)	Rajas A. Naik	Reply.	